

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S ASHAPURI METALS PRIVATE LIMITED**

1.	NAME OF CORPORATE DEBTOR	M/s Ashapuri Metals Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	12-03-2001
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies (Ahmedabad) Under Companies Act, 1956
4.	CORPORATE IDENTIFICATION NUMBER/ LIMITED LIABILITIES IDENTIFICATION NUMBER OF CORPORATE DEBTOR	CIN : U27203GJ2001PTC039308
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE(IF ANY) OF CORPORATE DEBTOR	Reg. Office: 705/B G.I.D.C., Road No. 7, Sachin, SURAT - 394270
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	02/07/2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	02-07-2020 COMMUNICATED TO RP ON : 07-07-2020
8.	NAME, ADDRESS, EMAIL ADDRESS,TELEPHONE NO. AND THE REGISTRARION NUMBER OF LIQUIDATOR	MR. KAILASH THANMAL SHAH (IP REGISTRATION NUMBER: IBBI/IPA-001/IP-P00267/2017- 2018/10511) 505, 21ST CENTURY BUSINESS CENTRE, NEAR WORLD TRADE CENTRE, RING ROAD, SURAT-395002 CELL NO: 9824150365 EMAIL ID: IPKTSHAH@gmail.com
9.	LAST DATE FOR SUBMISSION OF CLAIMS	08.08.2020
NOTICE IS HEREBY GIVEN THAT THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD BENCH HAS ORDERED THE COMMENCEMENT OF LIQUIDATION OF THE CORPORATE DEBTOR M/s ASHAPURI METALS PRIVATE LIMITED ON 02-07-2020. THE STAKEHOLDERS OF ASHAPURI METALS PRIVATE LIMITED ARE HEREBY CALLED UPON TO SUBMIT A PROOF OF THEIR CLAIMS, ON OR BEFORE 08-08-2020 TO THE LIQUIDATOR AT THE ADDRESS MENTIONED AGAINST ITEM 8. THE FINANCIAL CREDITORS SHALL SUBMIT THEIR PROOF OF CLAIMS BY ELECTRONIC MEANS ONLY. ALL OTHER STAKEHOLDERS, MAY SUBMIT THE PROOF OF CLAIMS IN PERSON, BY POST OR BY ELECTRONIC MEANS. SUBMISSION OF FALSE OR MISLEADING PROOF OF CLAIMS SHALL ATTRACT PENALTIES. DATE AND PLACE: 09/07/2020, SURAT. KAILASH THANMAL SHAH LIQUIDATOR in the matter of ASHAPURI METALS PRIVATE LIMITED		